

Mr. Speaker, Sir, if you permit me, I would like to place a copy of the memorandum on the Table of the House.

MR. SPEAKER: I shall look into it.

SHRI BUTA SINGH: Mr. Speaker, Sir if there is nay binding of rules, we shall follow these rule.*(Interruptions)*

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, the Prime Minister is present here and since he had discussed it with Shri Buta Singh, I request him to call M. Ps belonging to S.Cs, S.Ts and discuss the matter of atrocities with them. He can do it. He can given assurance. Pleas given an audience to the M.Ps belong to S.Cs and S.Ts in order to listen to their problems.*(Interruptions)*

SHRI RAM VILAS PASWAN: Please say something about it.

SHRI BUTA SINGH: He has invited us to dinner.

THE PRIME MINISTER (SHRI P.V. NARASHIMHA RAO): What else do you want, I am inviting .*(Interruptions)*

MR. SPEAKER: Credit for this goes to the Members of all parties.

*[English]*

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Sir, in today's rally not only the Scheduled Castes hon. Members were there, some of us also were there who do not belong to either Scheduled Caste or Scheduled Tribe.

*[Translation]*

KUMARI UMA BHARTI (Khajuraho) Mr. Speaker, Sir, Earlier also I had drawn the attention of the House through you to the fact that in Delhi and some other metropolitan cities, there are many clinics which are making money by inserting advertisement in the newspapers...*(Interruptions)*

MR. SPEAKER: A bill on this subject has been introduced.

KUMARI UMABHARTI: Please listen to me.

MR. SPEAKER: You will get an opportunity to speak when the bill comes up for consideration.

KUMARI UMA BHARTI: In this regard, I was assured that the Government would give its decision before the current session comes to an end. The hon. Prime Minister is present here.

MR. SPEAKER: The Bill was introduced yesterday, you please read the paper.

KUMARI UMA BHARTI: I thank the Prime Minister and the Government for this.

SHRI RAM PRASAD SINGH (Bikramganj): Mr. Speaker, Sir, I would like to draw the attention of the Central Government through you its negligent attitude towards the Government of Bihar. In Bihar, not a single kilometre of new road has been constructed since 1974. Alongwith this, the amount allotted for the repairs of national highways is not sufficient. The condition of the roads is so much dilapidated that one has to find a passage while driving on the road. The condition of roads is so bad that every second day there are accidents, the condition of the national highway known as